

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 146 of 2012

Dated : 5th November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh Mini Steel Plant AssociationAppellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Ms. Suganda Somani
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Mr. Gopal Choudhary
for Distribution Company

ORDER

Reply is being filed today by Respondent No.2.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **26.11.2012.**

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**